

(vi) A scheme has been launched for renovation of existing sewage treatment plant and construction of new plants.

Terrorists killed or captured by police and paramilitary forces in Punjab

777. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what measures are being taken by the Central Government to prevent unabated killings of innocent people by the terrorists in Punjab;

(b) what is the number of terrorists killed and captured by the police and para-military forces respectively in Punjab during 1986;

(c) what is the number of terrorists who escaped from the custody of the police or by breaking jails; and

(d) whether inquiries into such incidents have been completed, if so, what are the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHID. AMBARAM): (a) Adequate paramilitary forces have been made available to the Government of Punjab for internal security purposes. Assistance is also being given to modernise the police force and to increase its mobility.

(b) According to information furnished by the Government of Punjab, 78 terrorists were killed and 1581 terrorists were arrested in Punjab during 1986.

(c) and (d) Facts are being ascertained from the Government of Punjab and will be laid on the Table of the House.

Flow of foreign funds to Punjab extremists

778. SHRI YALLA SESI BHUSHANA RAO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have made any inquiry regarding the flow of foreign funds to the Punjab extremists;

(b) if so, what are the names of the countries from which most of the funds are being sent to the Punjab extremists by their sympathisers;

(c) what steps have been taken by Government to check the flow of such funds; and

(d) what is the estimated amount of such foreign funds sent to the Punjab extremists during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) and (b) The Government are aware that certain pro-Khalistani elements/organisations located mostly in USA, Canada, Western Europe, Pakistan, Gulf and S.E. Asia are clandestinely sending funds to extremists in Punjab.

(c) The concerned agencies are keeping a close watch with a view to taking appropriate action under the law.

(d) It has not been possible to estimate the amount of foreign funds that had been sent to Punjab extremists during the last one year.

'No War' Pact with India

779. SHRI SATYA PRAKASH MALAVIYA:

**SHRI RASHEED MASOOD:
SHRIMATI KRISHNA KAUL:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that USSR has, in finding a solution to the Afghan

problem, offered Pakistan a 'no war' pact with India;

(b) if so, what are the details thereof; and

(c) what is the reaction of the Government of India with regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) No, Sir. The Soviet Government have made no such offer.

(b) and (c) Do not arise.

Cadre review of IFS (B)

780. SHRI F. M. KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that since the formation of Indian Foreign Service (A) Cadre Review of the service have been undertaken several times;

(b) whether it is also a fact that in 1981 an assurance was given to Parliament that no further Cadre Review of the said service will be undertaken without the Cadre Review of IFS(B), but despite this Cadre Review of IFS(A) has been undertaken thrice in 1981, 1983 and 1986;

(c) whether he is aware that whereas in IFS(A) a large number of posts have been created over the years no such steps have been taken to improve the service conditions of IFS(B) service; and

(d) if so, how many posts have been created in IFS(A) since its formation and what steps are proposed to be taken to improve the promotional avenues of IFS(B) service?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR

SINGH): (a) Since the formation of the Indian Foreign Service, there have been three Cadre Reviews of the Services, viz. in 1976, 1981 and 1983.

(b) No such assurance was given. Proposals for Cadre Review both of IFS and of IFS(B) were initiated in 1986.

(c) and (d) At the time of the initial constitution of the IFS it comprised 315 posts. Its present sanctioned strength is 612. In view of the considerable increase in the number of Missions abroad over the last forty years, the increase in posts in the IFS has been much less than the functional requirement. The Service continues to face a serious problem of stagnation. The draft IFS(B) Cadre Review proposals that have been prepared seek to rationalise the structure and improve service conditions especially of those sub-cadres of the IFS(B) which face problems of stagnation.

Foreign allowance of attaches/registrars

781. SHRI F. M. KHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that foreign allowance of Attaches/Registrars posted in most of the Indian Missions abroad is less than that of their immediate subordinates like Clerks/Assistants/Staff Car Drivers;

(b) whether it is also a fact that the foreign allowance of Third Secretaries/Language Trainees in the Missions abroad is much higher than those of Attaches/Registrars though they perform the same duties, if so, what are the reasons therefor;

(c) whether several representations by the affected employees have been made in the past in this regard